			Other		e debtor: Gigeo ( commencement of creditors as o other than finano (Amou	t of CIRP: n: 27th Ja cial credit int in ₹)	04th June, inuary, 202 tors and op	, 2024 25		Amount				
SI No	o. Name of Creditor	Details	of Claim received	Details of Claim Admitted							t Amount of any Mutual dues, that may be set off	not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount Claimed	Amount of Claim Admitted	Claim	covered by	Amount covered by guarante e	Whether related party?	% of voting share in CoC					
1	Subhash G. Buty (HUF)	29-07-2024	1,38,72,26,288.00	-	Other Creditor	-	-	No	-	-	-			The claim submitted by the landowner cannot be classified as a financial debt as there was no disbursement of money against the time value of money. Further, there is no appropriate document provided by the landowner for the steps taken by him for recovery of the amount due from the Corporate Debtor. Hence, the claim submitted by him is kept under verification for want of further documents.
2	Subhash G. Buty (HUF)	29-07-2024	55,21,06,000		Other Creditor	-	-	No		-	-	55,21,06,000		The allotment of units under the Development Agreement provided as supporitng document does not make the transaction of allotment a Financial Debt within the meaning of Section 5(8)(f) of the code. (ref: Namdeo Ramchandra Patil and Ors vs. Vishal Ghisulal (Company Appeal (AT) No. 821 and 940 of 2021)). Further, the claimant has submitted a calculation of his claim, from which the unit sold cannot be substantiated and the amount derived by the claimant is on the basis of the ready reckoner rate cannot be considered and is being duly rejected.
3	Ajay Shripal Jain	03-07-2024	3,50,000	1,99,990	Other Creditor	-	-	No	-	-	-	1,50,010		The amount was for purchase of shop. no. CT- 07. The amount of Rs. 1,99,990/- paid to Gigeo as per the books of accounts is accepted.
4	Hargovind Purushottam Murarka	19-07-2024	28,35,000	15,59,250	Other Creditor	-	-	No	-	-	-	12,75,750		The amount was for purchase of shop. no. LG- 32. The payment is made to both GIGEO and Subhash Buty HUF and the amount of Rs. 15,59,250/- paid to Gigeo as per the books of account is accepted.
5	Dilip Jaisuklal Doshi	29-07-2024	75,00,000	-	Other Creditor	-	-	No	-	-	-	75,00,000	-	The amount was for purchase of shop. no. HF- 107. The payment is made to GIGEO. The RP has sought further clarification on the claim and the same is yet to be received.
6	Rahul Ukey	02-07-2024	17,40,000	9,80,500	Other Creditor	-	-	No	-	-	-	7,59,500		The amount was for purchase of shop. no. SS- 11. However no sale deed or agreement to sale was entered. The payment is made to both GIGEO and Subhash Buty HUF and the amount of Rs. 9,80,500/- paid to Gigeo as per the books of accounts is accepted.

7 Narendra K Kalyani	02-07-2024	1,35,450	74,525	Other Creditor	-	-	No	-	-	-	60,925	-	The amount was for purchase of shop. no. LG
													173. However no sale deed or agreement to
													sale was entered. The payment is made to both
													GIGEO and Subhash Buty HUF and the amount
													of Rs. 74,525/- paid to Gigeo as per the books
													of accounts is accepted.
8 Pawan Ghansani	06-07-2024	2,40,000	1,77,000	Other Creditor	-	-	No	-	-	-	63,000	-	The amount was for purchase of shop. no. LG
													166. However no sale deed or agreement to
													sale was entered. The payment is made to both
													GIGEO and Subhash Buty HUF and the amount
													of Rs. 1,77,000/- paid to Gigeo as per the books
													of accounts is accepted.
9 Vinodkumar Vishnani & Pooja Vinodkumar Vishnani	02-07-2024	3,92,761	2,43,801	Other Creditor	-	-	No	-	-	-	1,48,960	-	The amount was for purchase of shop. no. LG
													172. However no sale deed or agreement to
													sale was entered. The payment is made to both
													GIGEO and Subhash Buty HUF and the amount
													of Rs. 2,43,801/- paid to Gigeo as per the books
													of accounts is accepted.
10 Bharat Keswani	08-07-2024	1,31,443	72,294	Other Creditor	-	-	No	-	-	-	59,149	-	The amount was for purchase of shop. no. LG
													151. However no sale deed or agreement to
													sale was entered. The payment is made to both
													GIGEO and Subhash Buty HUF and the amount
													of Rs. 72,294/- paid to Gigeo as per the books
													of accounts is accepted.
11 Hitesh R. Keswani	29-07-2024	1,41,554	77,854	Other Creditor	-	-	No	-	-	-	63,700	-	The amount was for purchase of shop. no. LG
													152. However no sale deed or agreement to
													sale was entered. The payment is made to both
													GIGEO and Subhash Buty HUF and the amount
													of Rs. 77,854/- paid to Gigeo as per the books
													of accounts is accepted.
12 Lavjibhai Lalji Karia	09-12-2024	2,32,82,400		Other Creditor	-	-	No	-	-	-	-	2,32,82,400	Further clarification sought
13 Shikshak Sahakari Bank Ltd.	02-09-2024	19,99,90,765	19,99,90,765	Other Creditor	-	-	No	-	-	-	-	-	
		2,17,60,71,661	20,33,75,979	-	-	-	- 1	-	· -	-	56,21,86,994	1,41,05,08,688	